

(15)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/624/ (IB)/2017
NAME OF THE PETITIONER(S) : AUTOCAP I PVT LTD
NAME OF THE RESPONDENT(S) : I BUILDING AUTOMATION PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

15. Adu. Monish K. Vig

For Autocap
(I) put up

Monish

ORDER

Counsel for petitioner present and stated that he has sent a private notice to the respondent/corporate debtor and the delivery report is awaited. He prayed time for filing the proof of delivery by way of an affidavit. Time is extended at request. Put up on 22.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)